

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 1 of 2014
& IA Nos. 5 of 2014**

Dated : 1st August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Rajiv Shankar Dwivedi
Mr. Sushant
Ms. Tulika Mukherjee**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Swagatika Sahoo**

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **19.08.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt